

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.232
TO BE ANSWERED ON 01.12.2016**

LED DISTRIBUTION SCHEME

***232. SHRI MANOJ TIWARI:**

**Will the Minister of POWER
be pleased to state:**

(a) the salient features of the scheme for LED bulbs distribution and National programme for LED based home and street lighting;

(b) the States where the above schemes are under implementation along with quantum and value of power conserved since the launch of the scheme; and

(c) whether the Union Government is planning to revamp the funding and execution pattern of "LED-Distribution Scheme", if so, the details thereof and if not, the reasons therefor?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.232 TO BE ANSWERED IN THE LOK SABHA ON 01.12.2016 REGARDING LED DISTRIBUTION SCHEME.

(a) : Two initiatives viz. Unnat Jyoti by Affordable LEDs for All (UJALA) and Street Lighting National Programme (SLNP), have been initiated, wherein household lighting and street lights respectively are replaced with LEDs. It is being implemented by Energy Efficiency Services Ltd (EESL), a joint venture company of Public Sector Undertakings (PSUs) under Ministry of Power. EESL has developed an innovative business model in which the entire investment in these programmes is made by EESL and the investment is paid back over a time from energy savings. There is no element of Government of India subsidy in the scheme. EESL aggregates demand and e-procures LED bulbs to get price benefit of bulk procurement, which is passed on to the beneficiaries.

(b) : Details of the States/UTs where the above scheme is under implementation, alongwith the quantum and value of power conserved since launch of the scheme is indicated in the Annex.

(c) : UJALA programme is voluntary in nature, runs without any budgetary allocation from Government of India and is based on a sustainable business model where the cost of efficient lighting is repaid by consumer from savings in energy and maintenance expenditure over a period of time through savings in the electricity bill. There is no proposal to revamp the funding and execution pattern of "LED distribution scheme".
